

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 6

IA No. 1991/ND/2020 in (IB)-1176/ND/2019

IN THE MATTER OF:

Ayu Infrastructure Pvt. Ltd. ... Applicant/Petitioner

Vs

Samak Landscape Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 17.09.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the RP : Mr. Manoj Anand, RP

ORDER

IA No. 1991/ND/2020 is Status Report filed by Resolution Professional Mr. Manoj Kumar Anand. Resolution Professional states that the matter is already settled between the parties and settlement agreement is annexed. Parties have filed application under Section 12A and the same is allowed and disposed of.

The Status Report is taken on record for the reference. Place it with the main file for further reference.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**